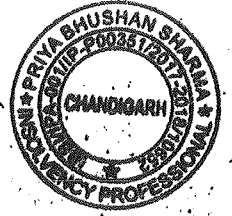
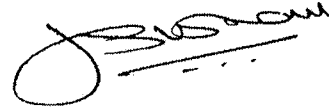


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**AHUJA COTSPIN PRIVATE LIMITED**  
**AT LUDHIANA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Ahuja Cotspin Private Limited CIN- U17119PB2010PTC034482
2.	Address of the registered office	B-VI-I, Kucha No.1, Madhopuri, Ludhiana, Punjab, India, 141008
3.	URL of website	<a href="https://ahujacotspin.ibr2016.net/">https://ahujacotspin.ibr2016.net/</a>
4.	Details of place where majority of fixed assets are located	Unit No. 1- Village Lakhawal Kalan, Machhiwara, Ludhiana-141115 Unit No. 2- Village Bhattian, Machhiwara, Ludhiana
5.	Installed capacity of main products/ services	The company is having installed capacity of 28800 spindles
6.	Quantity and value of main products/ services sold in last financial year	Rs. 48.28 Cr - As per the Audited balance sheet for the FY 2021-2022
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request to the Resolution Professional at cirp.ahujacotspin@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to the Resolution Professional at cirp.ahujacotspin@gmail.com
10.	Last date for receipt of expression of interest	26.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	05.09.2024
12.	Last date for submission of objections to provisional list	10.09.2024
13.	Date of issue of final list of prospective resolution applicants	20.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.09.2024
15.	Last date for submission of resolution plans	25.10.2024

16.	Process email id to submit Expression of Interest	Cirp.ahujacotspin@gmail.com
-----	---	-----------------------------



Mr. Priya Bhushan Sharma,  
Interim Resolution Professional,  
IBBI/PA-001/IP-P00351/2017-2018/10652  
S.C.O No 818, 2nd Floor, N.A.C, Manimajra, Chandigarh-160101  
For Ahuja Cotspin Private Limited

Date: 11.08.2024  
Place: Chandigarh